

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

(ONLY SLP (C)- 7961/2023 ALONG WITH I.A. NO. 233241/2023 IS LISTED
ON 24.11.2023.)

WITH

SLP(C) No. 7961/2023 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 79080/2023
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 233241/2023)

Date : 24-11-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. C. S. Vaidyanathan, Sr. Adv.
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Ms. Tania Sharma, Adv.
Mr. Vijay Kumar, Adv.

Mr. Ranjit Kumar, Sr. Adv.
Mr. Dama Sheshadri Naidu, Sr. Adv.
Mr. Sanjeev Kumar Singh, Adv.
Mr. Sajid Muhammad, Adv.
Mr. Aman Vacchar, Adv.
Ms. P.R. Mala, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Shighra Kumar, Adv.
Mr. Bhishm Pratap Singh, Adv.
Mr. Devansh Shekhar, Adv.
Ms. Subasri Jaganathan, Adv.
Mr. Utkarsh, Adv.

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Ms. Sunaina Kumar, Adv.

Mr. M. C. Dhingra, AOR

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Mr. Sajid Muhammad, Adv.
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Mr. Bhishm Pratap Singh, Adv.
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Ms. Subasri Jaganathan, Adv.
Mr. Utkarsh, Adv.

M/S. Vachher And Agrud, AOR
Mr. Aman Vachher, Adv.
Mr. Dhiraj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 7961/2023:

Learned Senior Counsel for the applicant(s) submitted that
I.A. NO. 233241/2023 has been filed seeking detagging of this

Special Leave Petition from Civil Appeal Nos. 2421-2431/2021 and the said application may be allowed.

Learned Senior Counsel appearing for the respondent(s) submitted that respondent(s) have no objection for the prayers being granted.

In the circumstances, this SLP(C) No. 7961/2023 is detagged from Civil Appeal Nos. 2421-2431/2021.

I.A. is allowed in the aforesaid terms.

List the matter(s) on 04.12.2023.

(RADHA SHARMA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)